

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1685 OF 2018**  
**IN**  
**DFR NO. 4578 OF 2018**

**Dated : 29<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Yarganvi Solar Power Project LLP & Anr. ...Appellant(s)  
Vs.  
Hubli Electricity Supply Company Limited & ...Respondent(s)  
Anr.**

Counsel for the Appellant(s) : Mr. Shubharanshu Padhi  
Mr. Ashish Yadav

Counsel for the Respondent(s) : -

**ORDER**

**IA NO. 1685 OF 2018**  
***(Appl. for Urgent Listing)***

List the matter on **10.12.2018.**

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Ts/kt*